

ITEM NO.10

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 252/2024

SHIV KHERA

Petitioner(s)

VERSUS

THE ELECTION COMMISSION OF INDIA

Respondent(s)

(FOR ADMISSION and IA No.93253/2024-EXEMPTION FROM FILING O.T. )

Date : 26-04-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Gopal Shankarnarayanan, Sr. Adv.  
Ms. Shweta Mazumdar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR